

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-201**  
IB-2728/ND/2019  
CA-1338 /C-V/ND/2020

**IN THE MATTER OF:**

Om Logistics Ltd

....Applicant

**Vs**

Servel India Pvt Ltd

....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 27.02.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv/ Mahe Zehra

For the Respondent :

**ORDER**

The present application has been filed by applicant under Rule 11 of IBC proposing IRP Mr. Satya Prakash as RP. The same is taken on record and shall be considered while passing the order.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)